

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-04-2024 AT 10:30 AM**

CP(IB) No. 57/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. MECA Projects Engineers

...Operational Creditor

AND

M/s. Novus Green Energy Systems Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Pratap, for Operational Creditor present through Video Conference.

Learned Counsel Mr Y Suryanarayana, for Corporate Debtor present physically. Matter passed over.

Matter called again. At request of learned counsel for Operational Creditor, matter adjourned to 19.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)